

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3456
ANSWERED ON:07.09.2007
DEVELOPMENT OF NCR
Hooda Shri Deepender Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has taken some concrete steps to develop the National Capital Region ;
- (b) if so, the details thereof ;
- (c) whether Government proposes to develop NCR on the line of Delhi in respect of transportation, electricity and civic amenities ;
- (d) if so, the details thereof ;
- (e) the details of the annual budget sanctioned by the Government for the NCR during each of the last three years ;
- (f) whether above fund is sufficient for the development of NCR ;
- (g) if not, whether the Government have any proposal to increase the budget of NCR; and
- (h) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d): The NCR Planning Board Act, 1985 (Act 2 of 1985) was enacted by the Parliament with the concurrence of the Legislatures of Haryana, U.P. & Rajasthan. The Act, 1985 provides for constitution of a Planning Board for the preparation of a Plan for the development of the National Capital Region and for coordinating and monitoring the implementation of such plan for evolving harmonized policies for the control of landuses and development of infrastructure in the National Capital Region so as to avoid any haphazard development of the region and for matters connected therewith and incidental thereto.

Section 7 of the National Capital Region Planning Board provides for following two core functions:

- Preparation of Regional Plan, Functional Plans and to arrange and coordinate preparation of Sub-Regional Plans and Project Plans.
- To arrange for and oversee the financing of selected development projects in the National Capital Region through Central and State Plan funds and other sources of revenue.

In pursuance of the aforementioned functions, the Board prepared the Regional Plan-2001 which was notified in January, 1989. The Board had also prepared the Functional Plan on critical aspects i.e. Functional Plans for Transport, the Functional Plan on Power, the Functional Plan on Telecommunications and the Functional Plan on Industry. Two of the participating States namely, U.P. and Rajasthan had also prepared their Sub-Regional Plans. For major cities of the participating States and the National Capital Territory of Delhi, Master Plan as well as various project plans for development of infrastructure have been prepared.

NCR Planning Board has prepared the Regional Plan 2021 which was approved by the Board and notified on 17.9.2005. In the Regional Plan-2021 for NCR excluding NCT-Delhi policies for development of the Central National Capital Region (CNCR) and for rest of the NCR have been formulated.

(e): The details of annual budget sanctioned by the Government of India in respect of NCR Planning Board for the last three years are as under:

Year Budgetary Grant released
to NCRPB

2004-05	Rs.61.70 crore
2005-06	Rs.70.00 crore
2006-07	Rs.75.00 crore

(f)to(h): Infrastructure development in NCR is being undertaken by the agencies of the central and state governments through Central and State Plan funds as well as other sources of revenue including innovative methods like PPP. The financial assistance given by the NCR Planning Board is only supplementing the budgetary and other resources available to the participating state governments and their parastatals for infrastructure development.

The NCRPB is providing financial assistance for the infrastructure development projects mainly out of the annual plan grants received from the Central Government and annual contribution received from the GNCT of Delhi. The Board augments its financial resources by recycling repayments of loans and interest income through a fund viz. 'NCRPB Fund' set up as per the provisions of the NCRPB Act, 1985. The Board has also raised funds from the capital market in the past to meet the financing requirement. In this connection, Board had raised bonds amounting to Rs. 899 crore from the capital market during the Ninth Plan.

The projects seeking loan assistance are submitted by the participating state governments and their implementing agencies and cover wide spectrum of Basic Infrastructure Development, Sewerage, Drainage and Solid Waste Management, Water Supply, Transport, Electricity Transmission & Distribution, Hospitals etc. As on 31st March, 2007, the Board has financed 171 projects with an estimated cost of Rs. 11340 Crore, out of which an amount of Rs. 3902 Crore has been sanctioned as loan. The Board has released loans amounting to Rs. 2628 Crore till 31st March, 2007. The total loans released by the Board during last three years are as under:

(Rs.in crore)	
Year	Loan released
2004-05	275.72
2005-06	364.95
2006-07	416.46